

**Mr. Speaker:** Order, order.

**Shri Jawaharlal Nehru:** These are high technical efficiency matters. You cannot produce them from a box. You have to train them.

#### GRAIN GODOWNS

\*189. **Shri K. C. Sodhia:** (a) Will the Minister of Food and Agriculture be pleased to state what is the total capacity of all Government foodgrains godowns?

(b) What was the total amount of rent paid for hire of godowns during the year 1952-53 and the total capacity thereof?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) The total storage accommodation owned by Central Government amount at present to 2,02,800 tons.

(b) (i) Godowns were hired by the Central Government in 1952-53 from other Ministries of the Central Government, Port Trusts, State Governments and private parties. The total rent payable to Port Trust and private parties amounted to Rs. 1,88,364 and Rs. 7,52,980 respectively. The rent payable for buildings taken over temporarily from the Defence authorities on the basis of 6 per cent. of capital value is estimated at Rs. 8,22,771. The details of rent payable to State Govts. are awaited. Payment to other Ministries as well as State Governments will be effected by book adjustment. The total amount of rent paid for hire of godowns from Port Trust and other private parties amounted to Rs. 9,41,344/-.

(ii) The total storage accommodation hired during 1952-53 amounted to 7,99,800 tons.

**Shri K. C. Sodhia:** Are all these godowns still in occupation or are going unused?

**Shri M. V. Krishnappa:** Some of them are over-flowing; some of them are half full.

**Shri K. C. Sodhia:** May I know how are these godowns going to be used  
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when the import is completely stopped?

**Shri M. V. Krishnappa:** We have got at present a carry-over balance of nearly 6 lakhs tons of wheat and other foodgrains also.

**Shri K. C. Sodhia:** When the import is altogether stopped, to what use will these godowns be put?

**The Minister of Food and Agriculture (Shri Kidwai):** This question does not deal with imports, but when we have no imports, the local production will be stocked in these godowns, and they will be used for other purposes.

**Shri N. M. Lingam:** May I know the number of godowns owned by Government, their cost, and what Government proposes to do with them when control is removed?

**Shri M. V. Krishnappa:** The number of godowns comes to about eight, and their capacity is about 2,02,000 tons. We hope to make use of these godowns because they are very well built, and even if the Food Ministry is abolished these godowns will be made use of for a warehouse system. A warehouse system is very essential for any progressive country, and we intend to make use of these godowns for that purpose.

**Shri K. C. Sodhia:** Is it the policy of the Government to have floor prices for foodgrains?

**Shri Kidwai:** I think, Sir, this question has nothing to do with floor prices or ceiling prices.

#### TAKING OVER OF SUGAR FACTORIES

\*191. **Dr. Amin:** (a) Will the Minister of Food and Agriculture be pleased to state the names of the Sugar Manufacturing Units which have been taken over by Government under the Industries (Development and Regulation) Act?

(b) What improvements have been made in their working since Government took over the control of these units?

#### ZONAL SYSTEM IN ANDHRA DISTRICTS

(c) Are these units still working at a loss or profit?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) to (c). A statement giving the required information, is laid on the Table of the House. [See Appendix II, annexure No. 5.]

**Pandit C. N. Malviya:** In view of the fact that the Bhopal Sugar Factory remained closed last year and the management is not satisfactory this year, does Government propose to take it over under this Act?

**The Minister of Food and Agriculture (Shri Kidwai):** There is no question of Government taking it over. If Government takes over the sugar industry, then they can get better machinery, better equipment, with better likelihood of production.

**Pandit C. N. Malviya:** Is it a fact, that the machinery is not proper?

**Mr. Speaker:** Let us not go into the details.

**Shri Sarangadhar Das:** May I know if the Chhuikhadan and Kathkuiyan factories in Uttar Pradesh have been taken over by Government?

**Shri Kidwai:** The Kathkuiyan factory has been taken over by Government.

**Shri Sarangadhar Das:** The other?

**Shri Kidwai:** The other has not taken over because the High Court has appointed a Receiver to manage it and we do not want to interfere with it.

**Shri Nanadas:** May I put Question No. 179? The same question was asked by me, but it was disallowed on the ground that this question was allowed.

**Mr. Speaker:** The hon. Member had tabled the same question?

**Shri Nanadas:** Yes.

**Mr. Speaker:** I take only his assurance. I need not verify it now. He can put that question.

**\*179. Shri Nanadas (On behalf of Shri Buchhikotaiah):** Will the Minister of Food and Agriculture be pleased to state whether it is a fact, that the Central Government have informed the Madras Government that the old Zonal system in the Andhra Districts should be continued and that rice from Andhra should be supplied to Madras as usual?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** Yes Sir; It was decided that even after the creation of Andhra the existing food zones in the States of Andhra and Madras should be left undisturbed until the new Andhra Government had time to examine and formulate their food policy.

**Shri Nanadas:** May I know whether the Government have received any communication from the Andhra Government to the effect that they want to do away with this zonal system?

**The Minister of Food and Agriculture (Shri Kidwai):** Yes.

**Shri Nanadas:** What decision have the Government taken?

**Shri Kidwai:** In the letter from the Chief Minister to me it was suggested that I should have talks with the Government and come to some decision. The talks have not been held.

**Shri B. S. Murthy:** In view of the harvest season being at hand, what action do Government propose to take in order to abolish these zones not wanted by the Andhra State Government?

**Shri Kidwai:** Discuss the matter with the Andhra Government.

**Shri Muniswamy:** As per the existing system, what would be the total quantity of rice that will have to be supplied by Andhra to Madras State?